

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal no. 67 of 2013 &
IA 110 of 2013**

Dated: 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr.R. Sasiprabhu,Adv.,
Mr.Rajat Nair, Adv. for
R.S. Prabhu & Co.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv. &
Mr. Rakesh Dewan, Adv.
Mr. Piyush Joshi, Adv.,
Ms. Sumiti Yadava, Adv.

ORDER

As per the request of Learned Counsel for both the parties, the matter is adjourned for hearing on 25th July, 2013.

Post the matter for hearing on 25.07.2013.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt